

2012 *inter-alia* recommended that the Ministry of Environment and Forests (MoEF) will examine whether they can constitute more than one Advisory Committee for faster forest clearances.

In the seventh meeting held on 30th May 2012, the GoM was informed that their suggestion for constitution of more than one Advisory Committees has been carefully considered by the MoEF. Since there are not many pending cases with Forest Advisory Committee, MoEF did not find any need to constitute additional committee at this stage. The GoM therefore, recommended that MoEF should constitute additional committees, as and when required.

(c) and (d) Proposals seeking prior approval of Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purpose, including for coal, mining and power sector related projects are examined in accordance with the provisions of the Forest (Conservation) Act, 1980, the Forest (Conservation) Rules, 2003 and the guidelines issued under the afore-mentioned Act. No separate mechanism to process the proposals seeking approval under the afore-mentioned Act for diversion of forest land for coal, mining and power sector related projects has been evolved by the MoEF.

Transfer policy for CGHS staff

*136. SHRI BASHISTHA NARAIN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to reply to Starred Question 383 given in the Rajya Sabha on 20 December, 2011 and state:

(a) whether transfers of some pharmacists were ordered and it was also decided that the transfer policy of Government would be followed in CGHS, in letter and spirit;

(b) whether although a couple of more transfers were also made consequently the transfer policy was not properly implemented and bulk of the staff, including pharmacists and doctors remain posted at the same place even after a categorical assurance;

(c) the reasons for not adhering to the transfer guidelines and not applying it in a fair manner; and

(d) by when a uniform transfer-posting of the staff of CGHS (Ayush) cadre will be affected?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes, Sir. Transfers/postings of Ayurvedic pharmacists are made regularly.

(b) Ayurvedic pharmacists and doctors are transferred from one place to another in regular course. Details of transfer/postings made in last two years are given in Statement-I and II (*See below*).

(c) and (d) Generally transfers are made as per the laid down norms. However, in certain cases officers are allowed to continue keeping in view the exigencies of administration and public interest.

Statement-I

Transfers of Ayurvedic Pharmacists

Sl. No.	Name of the Pharmacist	From	To
1.	Girish Chandra Pal	Ay. Hospital	Ay. Medical Store Depot. (AMSD)
2.	Vivek Gupta	AMSD	North Avenue
3.	Bidesh Layak	North Avenue	Laxmi Nagar
4.	Chandrika Kumar	Laxmi Nagar	Kings way Camp
5.	Smt. Saroj Bala	Kings way Camp	Laxmi Nagar
6.	Rajeev Kumar Patel	Jungpura	Kidwai Nagar
7.	Madhu Bala Sharma	R.K. Puram	Kidwai Nagar
8.	Sarat Srivatsav	Kidwai Nagar	R.K. Puram
9.	Manmohan Sharma	Gurgoan	R.K. Puram
10.	Rajendra Kumar	R.K. Puram	Gurgoan
11.	Jaihand Kumar Vishwa Karma	R.K. Puram	Jungpura
12.	Ashok Agarwal	Delhi Cantt.	Janak Puri
13.	Deepak Sharma	Delhi Cantt.	Paschim Vihar
14.	Rakesh Sharma	Janak Puri	Dev Nagar
15.	Smt. Yogita Bharadwaj	Kidwai Nagar	Janakpuri
16.	Smt. Yogita Bharadwaj	Janakpuri	Paschim Vihar
17.	Chander Prakash	North Avenue	Janak Puri
18.	Raj Kumar	Ay. Hospital	North Avenue
19.	Biplav Dutt	Ay. Hospital	North Avenue
20.	Vivek Gupta	North Avenue	Jung Pura
21.	Rahul Bharadwaj	Janakpuri	Gurgoan
22.	Rajendra Kumar	Gurgoan	Kidwai Nagar
23.	Rajeev Kumar Patel	Kidwai Nagar	Gurgoan

Statement-II*Transfers of Ayurvedic Doctors made in last two years*

Sl. No.	Name of the Doctor	From	To
1.	Dr. Archana Jain	R.K. Puram	Kidwai Nagar
2.	Dr. Deepa	Jungpura and	R.K. Puram on alternate days
3.	Dr. Prinaka Pandey	Paschim Vihar	Dev Nagar
4.	Dr. Shreeja	Dev Nagar	Paschim Vihar
5.	Dr. Jaya Lakshmi	Laxmi Nagar	Kings Way Camp
6.	Dr. Manjusha	Kalibari	North Avenue

Satellite system for aircraft landing

*137. SHRI BAISHNAB PARIDA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is proposed to use satellite system for aircraft landing;
- (b) if so, the details thereof;
- (c) whether this technology is better placed with regard to safety of passengers;
- (d) whether a beginning in this regard has been made in certain countries in the world; and
- (e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Airports Authority of India (AAI) is implementing state-of-the-art satellite based navigation system named as GPS Aided GEO Augmented Navigation (GAGAN) in collaboration with Indian Space Research Organization (ISRO) for augmenting in Civil Air Navigation over Indian Air Space.

GAGAN Project is being implemented in a phased manner. The first phase also called Technical Demonstration (TDS) Phase was successfully completed in August, 2007. The Final Operation Phase (FOP) has commenced from June, 2009 and is scheduled to be completed by June, 2013.

GAGAN will provide seamless navigation across Indian skies for aircrafts with high level of position accuracy, integrity, availability and continuity with appropriate warnings/alarms when position accuracy is beyond tolerance limits for specific periods of time as per standard laid down by ICAO (International Civil Aviation Organisation).

After operationalisation, this system will provide navigation assistance to all phases of flight operations including enroute to precision approach for landing.